

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 102(ND)/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 23.02.2017

NAME OF THE COMPANY


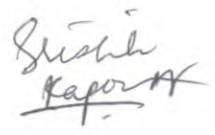
M/s. Shakuntala Devi Golyan & Anr .

Vs

M/s. Colorado Chattels Pvt Ltd. & Ors.

SECTION OF THE COMPANIES ACT:241/242

S.NO.      NAME      DESIGNATION      REPRESENTATION      SIGNATURE

1.	Sh. Suresh Reza	Adv.	Petitioners.	
2.	Sh. Mohd. Waseem Akram	,,		
3.	Ms. Ojasvee Gupta	,,		
1.	Ms. Ranjana Roy Gawai,	Adv.	} Respondents	
2.	Ms. Vasudha Sen,	Adv		
3.	Ms. Sushil Kapoor,	Adv		

**ORDER**

For order see C.P. No. 27(ND)/2015.